<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 480 OF 2017 IN DFR NO. 1730 OF 2017

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ultratech Cement Limited (Unit-Aditya Cement Works) Vs.		orks)Appellant(s)
Rajasthan Renewable Energy Corporat	tion Ltd. &	AnrRespondent(s)
Counsel for the Appellant(s)	:	Mr. P.N.Bhandari
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Mr. Elangbam Premjit Singh Ms. Himanshi Andley for R-2

<u>ORDER</u>

I.A. No. 480 of 2017 (Appl. for condonation of delay)

Issue notice to the Respondents returnable on 06.09.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on 06.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson